

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:552  
ANSWERED ON:26.11.2012  
PROPOSAL FOR TEA IMPORTS  
Rao Shri Sambasiva Rayapati

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Government has received any proposal for allowing the import of tea in a phased manner to make the industry competitive;
- (b) if so, the details thereof; and
- (c) the response of the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. D. PURANDESWARI)

(a): No, Madam. However, India being a member to the World Trade Organization (WTO), import of tea is allowed for the purpose of re-export after value addition by way of blending, packaging etc. Such imports are exempted from import duty. Import duty is levied @100% if the imported teas are used for domestic market.

(b) & (c): Does not rise.